

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
New Delhi, the 24th May, 1982.

NOTIFICATION
INCOME TAX

Nb. 4683 (F.No.203/153/81-IIA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Social Science Research, the prescribed authority for the purposes of clause (iii) of sub-section (1) of section 35 of the Income-tax Act, 1961, subject to the following conditions:-

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- i) That the funds collected by the Manipal Institute of Management, Manipal under this exemption shall be utilized exclusively for promotion of research in Social Sciences.
 - ii) That the Institute shall maintain a separate account of the funds so collected by them under this exemption and shall send to the Council an Annual Report of its activities along with the Statement of Accounts regularly showing specifically the funds collected under this exemption and the manner in which these funds are utilized.
 - iii) Any unutilized funds, out of the donations received under section 35(1)(iii) of Income-tax Act, 1961, will be invested in the manner prescribed in section 13(1)(d) which includes investment in Govt. Saving Certificates, deposit in scheduled Bank, investment in U.I.L., deposits with the Public Sector Companies, deposits in Post Office and Govt. Companies etc.
 - iv) That the Institute shall submit to the Prescribed authority by 30th June each year a copy each of their audited annual accounts showing their total income and expenditure and balance sheet showing its assets and liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.

INSTITUTION

Manipal Institute of Management, Manipal.

This notification takes effect from the date of its issue and is valid for a period of three years.

(M.G.C.Goyal)

Under Secretary to the Govt. of India

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
 2. Director of Inspection (II&Audit)/Investigation/Intelligence/Recovery/Vigilance/Special Investigation/RS&P/P&PR/Survey, N.B.
 3. Directorate of G&MS (II), 1st floor, Aiwana-Ghalib, Mata Sundri Lane, New Delhi.
 4. The Director, Indian Council of Social Science Research, IIPA Hostel, I.P. Estate, New Delhi with reference to their letter No. 16-21/81-RIS dated 28/4/82
 5. The Director, Manipal Institute of Management, Syndicate House, Fourth Floor, Manipal-576119, Karnataka.
 6. Comptroller and Auditor General of India (40 copies)
 7. Bulletin Section of D.I. (RS&P) New Delhi (5 copies)
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